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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.93/BB/2017	-	For hearing	Rule 6(2) of IB	Riddhi Siddhi Gluco Biols Ltd Vs West Coast Paper Mills Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. MARIA GEORGE,  
KHAITAN & CO. LLP  
8447265975

RESPONDENT



2. SATI. P. THAW  
SPJ Legal

Adviser to petitioner.

**ORDER**

Counsel for Operational Creditor is present. Counsel for Corporate Debtor is also present. IA 7/18 is taken up today for hearing. Counsel for Operational Creditor reported no objection for allowing the objection. IA 7/18 is allowed. Applicant/Corporate Debtor is permitted to verify the books of accounts as stated in the application. Operational Creditor is directed to furnish the documents for verification by the Corporate Debtor. Corporate Debtor shall inspect the records of the Operational Creditor at its Registered Office during working hours and the date to be chosen by both the parties for inspection. List it on 26.02.2018.



Member (T)



Member (J)